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Title: Introduction of the Pre-Conception And Pre-Natal Diagnostic Techniques (Prohibition Of Sex Selection) Amendment Bill, 2012 (***Amendment of section 2, etc.***).

MR. CHAIRMAN: Item No. 46 – Shri Baijayant Panda.

SHRI BAIJAYANT PANDA (KENDRAPARA): I beg to move for leave to introduce a Bill further to amend the Pre-conception and Pre-natal Diagnostic Techniques ( Prohibition of Sex Selection) Act, 1994.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill further to amend the Pre-conception and Pre-natal Diagnostic Techniques (Prohibition of Sex Selection) Act, 1994. "

*The motion was adopted.*

SHRI BAIJAYANT PANDA: I introduce the Bill.

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MR. CHAIRMAN: Item No. 21 – Shrimati Priya Dutt – not there.

Shri Nishikant Dubey.